

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

(Appellate Civil Jurisdiction)

FAO NO. 4908 OF 2016

IFFCO TOKIO General insurance Co. Ltd.

VERSUS

Swaranjit Kaur & Others

3. **Jaspal Singh, s/o Balvir Singh, r/o Guru Nanak Nagar, Jail Road Bodhapur, Gawaliar (Madhya Pradesh). (Driver & Owner of Truck bearing reg. no. MP-07-G-6113).**

Whereas it has been proved to the satisfaction of this Court that the above named respondent cannot be served in an ordinary manner so notice is hereby issued Under Orders 5 Rule 20 of CPC against him to appear in this Court on 03.02.2020 (Actual), personally or through Advocate failing, which the matter will be heard and decided in his absence.

Given under my hand and the seal of this court on 23/01/19.

SUPERINTENDENT CIVIL REVISION BRANCH

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